Five Year Plan, one road over-bridge at Jabalpur and two road over-bridges at Bhopal. The State Government has not, however, furnished the relevant data for designing the bridges; nor have they indicated the particular year in which they would be able to allot funds for their share of the cost. The State Government has not sponsored the scheme for a road over/ under bridge near Raipur in replacement of the existing level crossing at mile 515/9, due to limitation of funds.

Concessional freight for Export on N. Railway

526. Shri D. R. Chavan: Will the Minister of Railways be pleased to state how many businessmen applied for concessional freight for export purposes over Northern Railway during the last 3 years and how many utilized the facilities?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): 31 and 9 respectively as detailed in the statement laid on the Table of the Lok Sabha. See Appendix I, annexure No. 66].

Over/under Bridge near Safdarjang Airport, New Delhi

527. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation from the public for the construction of an under-bridge or over-bridge at the Railway crossing near the Safdarjung Air Field, New Delhi;

(b) if so, the time by which the work will be started; and

(c) if the reply to part (a) above be in the negative whether Government have any proposal for the conswork will be started; and

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) and (c). At a meeting held on 17-6-1958 which was attended by representatives of Ministries of Works, Housing and Supply, Transport, Home Affairs, and Finance and representatives of C.P.W.D., Delhi Municipal Corporation, New Delhi Municipal Committee and Delhi Development Authority, this question was discussed at length. Construction of an overbridge was not considered feasible due to proximity of the aerodrome. Construction of a sub-way, which was expected to cost Rs. 50 lakhs was ruled out on reasons of financial stringency. Subsequently in 1959, further investigations revealed that a sub-way was not feasible due to high sub-soil water The proposal has not been level. finalised by the Road Authority.

Dindigul-Gudalur Railway Line

528. Shri Malaichami: Will the Minister of Railways be pleased to state:

(a) whether the construction of the proposed Dindigul-Gudalur railway line in Madras State will be taken up during the Third Five Year Plan period; and

(b) if not, the impediments in its implementation?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) The proposal is not included in the railway's programme for the Third Five Year Plan. The financial rebeing limited there is no possibility of this line being considered for construction during the Third Plan.

I.M.F. Loan for Development of Railways

529. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) whether the Government of India have approached the International Monetary Fund for a loan of 250 lac dollars for the development of Indian Railways during the Third Five Year Plan period:

(b) if so, the details thereof; and